

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/3129/2020

This the 3rd day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Aasiya Hamid, D/o Abdul Hamid Banday, R/o Nambla Uri, Tehsil Uri, District Baramulla, Kashmir. Age 24 years.

...Applicant

(By Advocate : Mr. Mushtaq Mohd Bhat)

Versus

- 1. The State of Jammu and Kashmir through Commissioner / Secretary to Govt. Education Department, Civil Secretariat, Srinagar / Jammu.
- 2. Deputy Commissioner Baramaulla.
- 3. Chief Education Officer, District Baramulla, Baramulla.
- 4. Zonal Education Officer, Zone Uri, District Baramulla.
- 5. Headmaster, Middle School Khabna, Uri, Baramulla.
- 6. Tehsildar, Tehsil Uri, District Baramula, Kashmir.
- 7. Mohd Abbas Kakroo, S/o Abdul Rashid Kakroo, R/o Village Nambla, Tehsil Uri, District Baramulla.

...Respondents

(By Adv : Mr. Rajesh Thapa, DAG)

ORDER(ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that he does not want to press the present TA.

- 2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
- 3. It is made clear that we have not entered into the merits of the case.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain) Member (J)

Piyush